

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 6108/2026

[Arising out of impugned final judgment and order dated 21-05-2018 in CRLA No. 1094/2016 passed by the High Court of Judicature at Allahabad]

PRAHLAD

Petitioner(s)

VERSUS

STATE OF U.P

Respondent(s)

IA No. 70355/2026 - CONDONATION OF DELAY IN FILING

IA No. 70356/2026 - EXEMPTION FROM FILING O.T.

Date : 12-03-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) Mr. Ashutosh Yadav, Adv.
Mr. Yoshit Jain, Adv.
Mr. Gopal Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The application for exemption from filing the
official translation is allowed.

Delay condoned.

Issue notice returnable on 21.04.2026.

Learned counsel appearing for the petitioner is
permitted to serve the Standing counsel for the
state.

(ASHA SUNDRIYAL)
DEPUTY REGISTRAR

(POONAM VAID)
ASSISTANT REGISTRAR